GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2746†
TO BE ANSWERED ON: 01.08.2017

TIMELY SUPPLY OF FERTILIZERS

†2746. SHRI NIHAL CHAND:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the effective steps being taken by the Government to ensure timely supply of urea and other fertilizers to the farmers;
- (b) the manner in which the supply of urea and other fertilizer to the farmers is being managed in Rajasthan;
- (c) whether the Government is contemplating to set up new plants of urea and fertilizers in Rajasthan; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS, SHIPPING AND CHEMICALS & FRTILIZERS

(SHRI MANSUKH L. MANDAVIYA)

- (a) & (b): Madam, the following steps are being taken by the Government to ensure timely supply of urea and other fertilizers to the farmers in all states including Rajasthan: -
 - Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.
 - 2. On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability of all subsidized chemical fertilizer including DAP through following system:

- The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- ii. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- iii. Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation and Farmers Welfare (DAC&FW), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- iv. The gap between demand (requirement) and production is met through imports. The import for the season is also finalised well in advance to ensure timely availability.
- (c) & (d): Chambal Fertilizers & Chemicals Limited (CFCL) has proposed to set up a Brownfield project at Gadepan, Kota, Rajasthan having capacity of 1.34 MMT per annum. CFCL has reported that the progress of the project is on the way to achieve the commissioning of the plant by January, 2019.

FCI Aravali Gypsum and Mineral India Ltd. (FAGMIL), a CPSE under administrative control of Department of Fertilizers, is in process to install a Single Super Phosphate (SSP) plant in Village Mata Ji Ki Pandoli, of District Chittorgarh. Capacity of this plant is proposed to be 800 Ton Per Day (TPD). Rajasthan State Pollution Control Board (RSPCB) has already issued "Environmental Clearance" and "Consent to Establish". Topographical Survey and Geo-Technical Investigation work has already been completed. Presently tenders are under preparation for plant construction work.
